

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1	1286/PUN/2019	Advent Healthcare & Hitech Products, Flat No. 9, Rajyog Society, Pune Satara Road, Parvati, Pune-411009 PAN : AANFA2392J	DCIT, Circle-4, Pune	2015-16
2 to 5	1174 to 1177/PUN/2019	Shri Mukesh Bagwandas Chhutani, 38-E Ward, Shivdarshan Co-op. Housing Society, Nagala Park, Kolhapur-416003 PAN : AASPC4542R	ACIT, Central Circle, Kolhapur	2012-13 to 2015-16
6	1846/PUN/2018	Hukumchand Bansilal Kalantri, D-22, Kalantri Food Products, Market Yard, Latur-413512 PAN : ABAPK9456F	ACIT, Latur Circle, Latur	2014-15
7	244/PUN/2018	M/s. Mahalaxmi Distributors, SDL Heights, 4 th Floor, Behind Patidar Bhavan, Madhavnagar Road, Sangli PAN : AAFFM0228F	ACIT, Circle-1, Sangli	2013-14
8	315/PUN/2017	Sachin Namdeo Dhokane, At & Post Umbare, Taluka Rahuri, District Ahmednagar-413705 PAN : ASEPD2125M	Addl. CIT, Ahmednagar Range, Ahmednagar	2010-11
9	258/PUN/2019	Kailash Satyanarayan Parashrampur (HUF), 6, Janki Kutir, Navashya Ganpati Nagar, Anandvali, Gangapur Road, Nashik-422013 PAN : AAIHK2913E	ITO, Ward 1(3), Nashik	2014-15

Assessee by	Sl. No. 1 to 9 - None
Revenue by	Sl. No. 1 to 5 – Shri Vitthal Bhosale Sl. No. 6 to 8 – Shri S.P. Walimbe
Date of hearing	01-07-2021
Date of pronouncement	01-07-2021

आदेश / ORDER

These nine appeals by different assesseees for the different assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find that all the assesseees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

3. The ld. DR has no objection in case all the assesseees wish to withdraw the appeals.

4. In view of the request made by the assesseees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 01st July, 2021.

Sd/-
(R.S. Syal)
VICE PRESIDENT

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 01st July, 2021.

RK

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
 2. प्रत्यर्थी / The Respondent.
 3. आयकर आयुक्त (अपील) / The CIT(A) concerned
 4. आयकर आयुक्त / The CIT concerned
 5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
 6. गार्ड फ़ाइल / Guard File.
- //सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune